

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00484 /2018

DATED THIS THE 18th DAY OF JULY 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

HM.Shantharaja
S/o Late Malegowda,
Aged about 59 years,
Working as Senior Section Engineer (P.Way),
Department of Construction,
South Western Railway,
Hassan.Applicant

(By Shri Izzhar Ahmed, Advocate)

Vs.

1.Deputy Chief Engineer ,
Construction -West-II,
Headquarter,
South Western Railway,
Bangalore Cantonment,
Bangalore.

2.The Chief Administrative Officer,
(Construction) ,
Headquarter,
South Western Railway,
Bangalore Cantonment,
Bangalore.

3.Union of India,
through the General Manager,
South Western Railway,
Gadag Road,Hubli .

4.Divisional Security Commission,
Railway Protection Force,
South Western Railway,
Mysore Division,
Mysore. ...Respondents.

(By Shri N.Amaresh... Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri N.Amaresh, learned counsel for the respondents submits that the Railways have withdrawn the charge sheet on 13.7.2018. Therefore, OA has become infructuous. OA is, therefore, disposed of. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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